

(Rupees in Lakhs)

Sl.No.	Name of the Bank	Penalty payment date
1.	Axis Bank Ltd.	05.05.2011
2.	Barclays Bank PLC	04.05.2011
3.	HDFC Bank Ltd.	02.05.2011
4.	ICICI Bank Ltd.	09.05.2011
5.	Kotak Mahindra Bank Limited	04.05.2011
6.	Yes Bank Ltd.	12.05.2011
7.	BNP Paribas	29.04.2011
8.	Citi Bank NA	09.05.2011
9.	Credit Agricole - CIB	27.04.2011
10.	Development Credit Bank Ltd.	05.05.2011
11.	ING Vysya Bank Ltd.	28.04.2011
12.	Royal Bank of Scotland	28.04.2011
13.	Standard Chartered Bank	04.05.2011
14.	State Bank of India	27.04.2011
15.	Bank of America NA	27.04.2011
16.	DBS Bank Ltd.	30.04.2011
17.	Deutsche Bank AG	04.05.2011
18.	Hongkong and Shanghai Banking Corporation Ltd.	03.05.2011
19.	JP Morgan Chase Bank NA	09.05.2011

(d) During the course of Annual Financial Inspection of banks, RBI conducts a sample check of the banks's compliance with regulatory/statutory guidelines, including those on derivatives.

#### White Paper on black money

†44. SHRI PRABHAT JHA:  
SHRI RAM KIRPAL YADAV:  
SHRIMATI HEMA MALINI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government had assured to bring a white paper in the Parliament containing all informations regarding black money of Indians stashed abroad;

†Original notice of the question was received in Hindi.

- (b) if so, the details thereof and when the said white paper will be brought;
- (c) whether Government has made any assessment of the black money of Indians stashed abroad;
- (d) if so, the details thereof; and
- (e) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes Sir.

(b) The white paper is likely to be brought during the Budget Session.

(c) to (e) The Government has commissioned a study to estimate the quantum of unaccounted income/wealth inside and outside the country and its ramifications on national security on the basis of the recommendations of the Standing Committee on Finance. The study is being conducted separately by three Government Institutes namely, National Institute of Public Finance and Policy (NIPFP), National Institute of Financial Management (NIFM) and the National Council for Applied Economic Research (NCAER). The study is expected to be completed in a period of 18 months i.e., by September, 2012.

#### **New mechanism for inflation assessment**

†45. SHRI SHIVANAND TIWARI  
SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that from January, 2012 Government has started measuring price rise on the basis of a new mechanism for assessing price rise in the country;
- (b) if so, the details thereof and the details of new features included in the new mechanism; and
- (c) the dates on which Government has changed the mechanism for measuring price rise during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (b) Yes Sir, Central Statistical Office (CSO) has launched a new series of Consumer Price Indices (CPI) base 2010=100 beginning January, 2011. The new series provide indices separately for rural, urban and All India with a further disaggregation covering all State and Union Territories. Compared to the sector specific CPIs which are separately compiled for Industrial Workers, CPI (IW), Agricultural Labourers, CPI (AL) and Rural Labourers, CPI (RL), the new CPI better reflects the consumer price and has a wider coverage.

CPI (Urban) covers 310 towns while CPI (Rural) covers 1181 village in the country. The weighting diagrams for the new CPI series is derived on the basis of

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